

(c) whether Government are aware that many times mini buses are overloaded?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) (a) 57 private buses and 71 mini buses are plying in Delhi at present in addition to the Delhi Transport Corporation buses and private buses under DTC operation

(b) Yes The approved fare for private buses of normal size is 5 paise for every 2 kilometres and that for mini buses is 5 paise per Km subject to a minimum of 35 paise and a maximum of Re. 1/- The fare structure for mini buses has been fixed taking into consideration their smaller carrying capacity, provision for carriage of luggage in them and the fact that no standing passengers are allowed in them

(c) Yes Instances of overloading in mini buses have come to the notice of the Delhi Administration. Special checkings and raids are conducted to prosecute the owners of such buses. Action under section 60 of the Motor Vehicles Act is also taken against the erring bus owners by suspending/cancelling their permits

Loan Sanctioned to Ratnakar Shipping Company

*223 **SHRI AJIT KUMAR SAHA :**
SHRI DINEN BHATTACHARYA

Will the Minister of SHIPPING AND TRANSPORT be pleased to state the loan sanctioned to the Birla's Ratnakar Shipping Company recently?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) The Government have not sanctioned any loan to the Ratnakar Shipping Company recently

Three-Year Degree Course

*226 **SHRI BIRENDER SINGH RAO :**

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether there is any proposal under consideration of Government to change over to a three-year degree course after 12 years' schooling; and

(b) if so, the decision taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D.P. YADAV) (a) and (b). The National Policy on Education issued in 1968 by the Government of India has laid down that the ultimate objective should be to adopt the 10+2+3 years pattern of educational structure in the country. As Education is a State subject the adoption of the structure lies within the purview of the State Governments. As far as the schools under the control of Central Government are concerned, the question of adopting a 10 year Primary Secondary course followed by a 2-year higher secondary course instead of the existing 11-year higher secondary course is under consideration. It is the considered view of the Central Government that the course for the first degree should be of three years' duration.

Oilcake Freight Rates From India to the United Kingdom and Continental Ports

*229 **SHRI BAKSI NAYAK :** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether a Conference was recently held in London to examine the issue of oilcake freight rates from India to the United Kingdom and Continental ports,

(b) if so, the main decisions taken at the Conference and

(c) the extent to which India is likely to be affected consequently?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR)

(a) Yes, Sir India/UK/Continent Conference held a meeting in London on the 7th March, 1972 to decide, among other things, the freight rate of oil cakes from India to the United Kingdom and other Continental ports.

(b) The Conference has decided to fix a lower special rate of 22.50 US dollars per 1000 kilograms plus 5.5% currency adjustment surcharge plus 13.5% Suez Canal surcharge for the shipment of all kinds of oilcakes from